

W.P(C)No. 350 OF 1993
ITEM No.1

Court No. 3

SECTION X
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No.31 & In Writ Petition(Civil) No.350/1993

ISLAMIC ACADEMY OF EDUCATION & ANR.

Petitioner (s)

VERSUS

STATE OF KARNATAKA & ORS.

Respondent (s)

(With Appln(s). for directions/Interim relief/permission to file appln.
for directions and ex-parte ad-interim directions)
(With Office Report)
With
SLP (C)No.11244/2004,

Date : 28/06/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI
(VACATION BENCH)

For Petitioner (s)

Mr. Bharat Sangal,Adv.

Ms. Hetu Arora,Adv.

For Respondent (s)

Mr. Sanjay R. Hegde,Adv.
M/s Arputham,Aruna & Co.,Adv.
Mr. Ejaz Maqbool,Adv.
Mr. Anil Kumar Tandale,Adv.

M/s. P.H.Parekh,D.P. Mohanty,Adv.

M/s. M.K.Giri,D.M.Babu,A.K.Tandale,R.K.Adsure,
G.Ramakrishna Prasad,Ms.M.Qamaruddin,T.V.Ratnam,Adv

UPON hearing counsel the Court made the following
O R D E R

Post it on 7th July, 2004.

(Y.P. Dhamija)
AR-cum-PS

(Veera Verma)
Court Master